

(Open Court)

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH

**Original Application No. 330/00823/2019**

Dated: This the 05<sup>th</sup> day of August, 2019.

PRESENT:

HON'BLE MS. AJANTA DAYALAN, MEMBER (A)  
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Dr. Niranjan Singh Sirohi .

. . . Applicant

By Adv: Shri Ashok Kumar Pandey

V E R S U S

Union of India and others.

. . . Respondents

By Adv: Shri L.P. Tiwari

**O R D E R**

**Delivered by Hon'ble Ms. Ajanta Dayalan, Member(A)**

Heard Shri Ashok Kumar Pandey, learned counsel for the applicant and Shri L.P. Tiwari, learned counsel for respondents.

2. After discussion for some time, learned counsel for the applicant made a statement at the Bar that he wants to withdraw this OA.

3. Having regard to the statement of the learned counsel for the applicant, the OA is dismissed as withdrawn.

**(Rakesh Sagar Jain)**

Member (J)

**(Ajanta Dayalan)**

Member (A)

Anand...